

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.34/7/HDB/2020
NAME OF THE COMPANY	Mahidhara Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Pnb Housing Finance Ltd
NAME OF THE RESPONDENT(S)	Mahidhara Projects Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

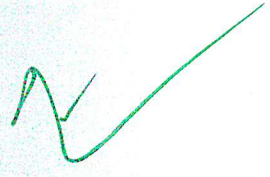
Learned counsel for the Financial Creditor appeared.

He states that the matter is settled and seeks liberty to withdraw the instant Application.

Permissions is granted.

In view of the above, matter stands withdrawn and disposed of.


MEMBER TECHNICAL


MEMBER JUDICIAL